

Property Returns

2135. Shri Jhulan Sinha: Will the Minister of Home Affairs be pleased to state:

(a) whether the provision for obtaining periodical returns of movable and immovable property from Government servants under the Central Civil Services (Conduct) Rules has proved effective; and

(b) if so, in which respect?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Central Government servants Class I and Class II have to submit annual returns of immovable property owned, inherited, or held by them or by any member of their family or any other person. Similar returns have not been prescribed for movable property.

Annual returns of immovable property indicate whether the officer's possessions, show marked variations from year to year and whether he has made purchases which are not commensurate with his known sources of income. This information is useful for vigilance work.

Oil Deposits in Kashmir

2136. Shri Rameshwar Tantia: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that to the South-West of Nichoma in Kashmir there is a volcanic tract called "Svyam";

(b) if so, whether any investigation has been carried out recently to find out the cause of the flames coming out of it; and

(c) whether there is any possibility of the existence of oil in that area?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) The name "Suyam" refers to a nailla which appears to have derived its name from the burnt outcrop of lignite near Nichoma. Although ancient volcanic rocks (Punjab trap) occur in the area

there is no relation between the two phenomena.

(b) Recent investigations in this area confirm the earlier geological observation that the cause of fire, reported to be emanating from fissures in this area, is due to spontaneous combustion or surface fires of dry grass and leaves started by human agency.

(c) Considering the geology of the area the existence of oil is not suspected.

अनुसूचित जातियों और पिछड़े वर्गों के लिये मराम

२१२७. श्रीमती विनीमाता : क्या गृह-सचिव मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रथम पंचवर्षीय योजना तथा द्वितीय पंचवर्षीय योजना में मध्य प्रदेश को पिछड़े वर्गों के लिये मराम बनाने की योजनाओं के लिये दी गई राशि का वितरण किस प्रकार हुआ है ,

(ख) प्रत्येक जिले को कितनी राशि दी गई है ; और

(ग) इस राशि से अब तक कितने अनुसूचित जातियों तथा पिछड़े वर्गों के परिवारों को निवास-स्थान दिया जा चुका है ?

गृह-सचिव मंत्रालय में राज्य-मंत्री (श्री दातार) (क) में (ग), राज्य सरकार से सूचना प्राप्त होने की प्रतीक्षा की जा रही और उसके प्राप्त होने ही वह सभा-पटल पर रख दी जाएगी ।

Untouchability

2138. Shri Siddiah: Will the Minister of Home Affairs be pleased to state:

(a) whether the non-official organisations which are aided by Government to eradicate untouchability in the country are submitting their progress reports regularly; and

(b) if so, whether copies of the progress reports for the years 1955-56 and 1956-57 will be laid on the Table?